DIVISION BENCH
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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/54(KB)2022
IN
C.A.(CAA)/1(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	**KOTHARI DEVELOPMENT SERVICES PRIVATELIMITED**
UNDER SECTION	**SEC. 230-232 - SECOND MOTION**

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Kovid Mukherjee, PCS : For Petitioner

Mr. Channakeshava, Assistant Director : For (RDER), MCA

O R D E R

1. Ld. Counsel for the Petitioner present. Assistant Director for RD(ER) present.
2. Assistant Director appearing on behalf of the RD submits that their observations needs to be complied by the petitioner for which the some more time is sought by the Petitioner.
3. List this matter on **25.10.2022.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

Kundan Kr.